

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).34066-34067/2009

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing process fee and prayer for interim relief))

Date: 20/10/2011 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Kaushal Agarwal,Adv.
 Mr. Nikhil Nayyar,Adv.

For Respondent(s) Mr. Anuag Kishore,Adv.
 Mr. Rajesh Kumar,Adv.

 Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

Substitution application filed by the counsel for the petitioner in relation to Lrs. of deceased respondent No.1 is defective. Granted two weeks time as a last chance for curing the defects.

List the matter on 8.11.2011.

(SUNIL THOMAS)
Registrar